

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3429 OF 2002

BODDAM NARSIMHA

Appellant (s)

VERSUS

HASAN ALI KHAN (DEAD) BY L.R. & ORS.

Respondent(s)

(With appln(s) for impleadment, permission to file additional documents
and office report)

Date: 11/01/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. F.S. Nariman, Sr.Adv.

and Impleadment

Mr. Subhash Sharma, Adv

Mr. Hari Sreedhar, Adv.

Ms. Lupanlu Gangmei, Adv.

Mr. Pradeep Kumar Kar, Adv.

Mr. Krishna Kumar, Adv.

Ms. Rekha Pandey, Adv.

For L.Rs. of

Mr. M.N. Rao, Sr.Adv.

R-1 & R-3

Mr. M.A. Mukhem, Adv.

Mr. A.S. Reddy, Adv.

Ms. Manjeet Kirpal, Adv.

Mr. T.N. Rao, Adv.

For L.Rs. of R-4
& 5(a) to 5(d) and
6-9

Dr. Rajeev Dhawan, Sr.Adv.
Mr. Ch. Leela Sarveswar,Adv.
Mr. D. Rama Krishna Reddy,Adv.

Mrs. D. Bharathi Reddy,Adv.

For Res. No.2

Mr. K.K. Venugopal, Sr.Adv.
Mr. Shyam Divan, Sr.Adv.
Mr. Srinivas Reddy,Adv.
Mr. Krishnan Venugopal,Adv.
Mr. S. Udaya Kumar Sagar,Adv.
Ms. Bina Madhavan,Adv.
Mr. A. Venayagam,Adv.

for M/S. Lawyer'S Knit & Co.

UPON hearing counsel the Court made the following

O R D E R

Heard in part.

For continuation of arguments, list on 16.01.2007.

(Neena Verma)

(Madhu Saxena)

Court Master

Court Master